

National Company Law Tribunal

Allahabad Bench

C P NO. (IB) 64/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: *Varanasi Auto Sales*
SECTION OF THE COMPANIES ACT/I & B CODE: *10 of 1 & B code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	GUNJAN JADWANI	ADV.	CORP. APPLICANT	<i>Gunjan Jadwani</i>
2.	NISHANT MEHROTRA	ADV.	TATA CAPITA (Secured creditor)	<i>Nishant Mehrotra</i>
3.	ANIL KUMAR JAISWAL	ADV.	Punjab National Bank.	<i>Anil Kumar Jaiswal</i>
4.	PRATIK J. NAGAR	ADV.	STATE BANK OF INDIA	<i>Pratik J. Nagar</i>
5.	R.P. Agrawal	Adv.	TMFL	<i>R.P. Agrawal</i>
6.	Krishna Agrawal	Adv.	TMFL, TML	<i>Krishna Agrawal</i>

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Arguments are heard on behalf of Respondent and is still continued.

Hence, the matter is further listed on 18th December, 2017.

Date: 06.12.2017

Typed By;

Jyoti
Stenographer

Sd-
Shri H.P. Chaturvedi,
Member (Judicial)